Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs

Corrigendum
New Delhi, the 13th November, 2020

G.S.R...(E).:- In the notification of the Government of India, in the Ministry of Finance, Department of Revenue, No. 86/2020-Central Tax, dated the 10th November, 2020, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 702(E), dated the 10th November, 2020, :

- at page 25, in line 33, for the words “Central Government” read “Commissioner”.

[F. No. CBEC-20/06/04/2020-GST]

(Pramod Kumar)
Director, Government of India